

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **27.08.2024** (TUESDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 50/2024 For Exemption IA No.790/2024	Shri Shakti Bhushan & 2 Ors. Vs Titan Industries Ltd & Anr. WITH	Mr. Avadh Narayan	
2.	Comp App (AT) (CH) No. 51/2024 For Condone Delay IA No. 791/2024	Shri Shakti Bhushan & 2 Ors. Vs Titan Industries Ltd & Anr. WITH	Mr. Avadh Narayan	
3.	Comp App (AT) (CH) No. 55/2024 For Condone Delay IA No. 814/2024 For Exemption IA No. 813/2024	Shri Shakti Bhushan & 2 Ors. Vs Titan Industries Ltd & Anr.	Mr. Avadh Narayan	
4.	Comp App (AT) (CH) (Ins) No. 303/2024 For Stay IA No. 804/2024 For Exemption IA No. 805 & 806/2024	Mr. Kamma Srinivasa Rao, Suspended Director of the Suspended Board of Directors of Corporate Debtor, M/s Trichy- Thanjavur Expressways Ltd. Vs National Highways Authority of India (NHAI) & 2 Ors. WITH	Mr. HK Chaturvedi	

5.	Comp App (AT) (CH) (Ins) No. 304/2024 For Stay IA No. 808/2024 For Exemption IA No. 807 & 809/2024	Mr. Kamma Srinivasa Rao, Suspended Director of the Suspended Board of Directors of Corporate Debtor, M/s Trichy- Thanjavur Expressways Ltd. Vs National Highways Authority of India (NHAI) & 2 Ors.	Mr. HK Chaturvedi	
6.	Comp App (AT) (CH) No. 09/2024 For Condone Delay IA No. 157/2024 For Stay IA No. 156/2024 For Exemption IA No. 155/2024	Employees Provident Fund Organisation Vs Sathavahana Ispat Ltd. & Anr.	Dr. S Vidya	

For Directions

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
7.	IA No. 481/2024 (For Restoration) in TA (AT) No. 29/2021 (Comp App (AT) (Ins) 741/2020)	Maharashtra Seamless Ltd. Vs S Hari Prasad & 3 Ors	Mr. Ajay Bhargava Mr. Thriyambak J Kannan	
8.	Restoration No. 7/2024 in Comp App (AT) (CH) (Ins) No. 901518/2024	Lammertz Industrienadel GmbH Vs Altek Beissel Needles Ltd. & Ors.	Ms. Geetali Talukdar	

For Orders/Clarification

S.No	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
9.	IA No.126/2022 (Additional docs) in Comp App (AT) (CH) (Ins) No. 61/2022 For Directions IA No.125/2022 For Exemption IA No.127/2022 Urgent Listing IA No.128/2022	T. Saravana, Proprietor of NRG Tex Vs The National Sewing Thread Company Ltd	Mr. Chandramouli Prabhakar	Mr. Karan Valecha

10.	Comp App (AT) (CH) (Ins) No. 31/2023 For Stay IA No. 116 & 117/2023	GVRS Manian Vs R. Venkatakrisnan Liquidator, St. John Freight System Ltd. & 2 Ors.	Mr. Subhang P Nair	Mr. TK Bhaskar Mr. Mayan H Jain- R1 Ms. Abitha Banu- R3
11.	IA No. 762/2022 (For Additional docs) in Comp App (AT) (CH) No. 88/2022 For Exemption IA No.761/2022 For Stay IA No 760/2022	Mr. Mayank Agarwal Vs Technology Frontiers (India) Pvt. Ltd. & 5 Ors.	Mr. Edward James	Mr. Sriram Srivatsan- R1 Mr. P Giridharan- R3, R5
12.	Comp App (AT) (CH) (Ins) No. 369/2023 For Exemption IA No. 1126/2023	Navneet Chaurasia Vs Smt. Anuradha Bisani, Liquidator, Lanco Infotech Ltd. WITH	Mr. Sriram Venkatavaradan	Ms. Anuradha Bisanai
13.	Comp App (AT) (CH) (Ins) No. 456/2023 For Exemption IA No.1425/2023	Navneet Chaurasia Vs Lanco Infotech Ltd. Through Smt. Anuradha Bisani, Liquidator WITH	Mr. Sriram Venkatavaradan	Ms. Anuradha Bisanai
14.	IA No. 1426/2023 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 457/2023 For Exemption IA No. 1427 & 1428/2023 For Direction IA No. 1429/2023	Navneet Chaurasia Vs Lanco Infotech Ltd. Through Smt. Anuradha Bisani, Liquidator	Mr. Sriram Venkatavaradan	Ms. Anuradha Bisanai
15.	IA No.750/2024 (For Additional docs.) in Comp App (AT) (CH) (Ins) No. 220/2024 For Exemption IA No.588/2024 For Stay IA No.589/2024	Abhijit Bhattacharjee Suspended Director of the Corporate Debtor M/s. Lumiford Private Ltd Vs M/s. COSR Ventures & Anr.	Ms. Priyanka Das	Mr. Surya Teja Nalla- R1 Ms. Mumaneni Vazra Laxmi- R2
16.	TA (AT) No.188/2021 (CA (AT) No.77/2019) Delay in filing docs IA No.301/2023	Dr. Joe Verghese & 3 Ors. Vs Omega Hospitals Pvt Ltd & 6 Ors. WITH	Mr. M. Narayana Bhat	Mr. AM Sridharan R1 Mr. Saji P John R4 & R6 Mr. Prasad Vijayakumar- R5

17.	TA (AT) No. 189/2021 (CA (AT) No. 105/2019)	Dr. P Mahabala Rai Vs Omega Hospitals Pvt. Ltd. & 10 Ors.	Mr. K Sathyamurthi	Mr. AM Sridharan R1 Mr. Prasad Vijayakumar- R5
18.	IA No. 14/2022 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 5/2022 To dispense with IA No. 12/2022 For Stay IA No. 13/2022 For Urgent Hearing IA No. 15/2022 For Amendment IA No. 1078/2022	The Regional Provident Fund Commissioner- II & Anr Vs Merchem Ltd	Mr. K. Ramu & R. Vishnu	Mr. Ravi Rajagopalan
19.	Comp App (AT) (CH) (Ins) No. 41/2022 For Condone Delay IA No. 85/2022 To dispense with IA. No 86/2022 For Stay IA No.87/2022 For Directions IA No. 193/2022 To Adv. Hg. IA No. 281, 964/2022 & 207/2023 For Intervention IA No. 905/2022 To Vacate the Stay IA No. 1121/2022	Bharani Properties and Developers Pvt. Ltd. Vs Rajashree Santhanam, Liquidator of Anandram Developers Pvt. Ltd. WITH	Ms. R. Sowmya Mr. K Hari Prasath	Mr. B Dhanaraj
20.	IA No. 88/2022 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 42/2022 For Stay IA No.89/2022 For Exemption IA No 90/2022 For Direction IA No.194/2022 To Intervene IA No. 904/2022 Vacate the Stay IA No. 1122/2022 To Adv. Hg IA No. 283, 965/2022 & 206/2023	Manoharamma Hotel Investment Pvt. Ltd. Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt Ltd WITH	Mr. Adarsh Mohandas	Mr. B Dhanaraj

21.	Comp App (AT) (CH) (Ins) No. 87/2022 For Stay IA No.186/2022 For Exemption IA No.187/2022 Leave to file IA No. 188/2022 To Intervene IA No. 906/2022 To Adv. Hg. IA No. 282, 966/2022 & 205/2023	K.Bapaiah, Promoter and erst. Director of Anandram Developers Pvt. Ltd. Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt. Ltd.	Ms. Shubharanjani Ananth	Mr. B Dhanaraj
22.	Comp App (AT) (CH) (Ins) No. 52/2023 Leave to file IA No. 183/2023 To dispense with IA No. 184/2023	Mr. C Ganapathy Vs Mr. KN Rajkumar, Suspended Director of Corporate Debtor & 10 Ors. WITH	Mr. S Murugan	
23.	Comp App (AT) (CH) (Ins) No. 63/2023 Leave to file IA No. 231/2023 To dispense with IA No. 232/2023	Mr. N Krishnan Vs Mr. KN Rajkumar, Suspended Director of Corporate Debtor & 10 Ors. WITH	Mr. S Murugan	
24.	IA No. 235/2023 (For Additional docs) In Comp App (AT) (CH) (Ins) No. 64/2023 Leave to file IA No. 234/2023 To dispense with IA No. 236/2023	Mr. D Ramjee Vs Mr. KN Rajkumar, Suspended Director of Corporate Debtor & 10 Ors.	Mr. S Murugan	
25.	IA No. 762/2023 (For Additional docs.) in Comp App (AT) (CH) (Ins) No.237/2023 For Exemption IA No. 763 & 764/2023	Ashish Mishra Vs Expat Projects and Development Pvt. Ltd.	Mr. Aditya Parolia	Mr. Uday Shankar RM

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
26.	TA (AT) No. 277/2021 (CA (AT) No. 59/2020)	Smt. Abhilasha & 2 Ors. Vs M/s Maurya Infotek Pvt Ltd & Anr.	Mr. MV Swaroop	
27.	Comp App (AT) (CH) (Ins) No. 435/2023 Urgent listing IA No. 1338/2023 To dispense with IA No. 1340/2023 For Stay IA No. 1339/2023	Regional Provident Fund Commissioner, Employee Provident Fund Organisation Vs M/s. Alphasoft Technologies Inc. & Anr.	Mr. R Vishnu	
28.	Comp App (AT) (CH) (Ins) No. 77/2024	ICICI Bank Ltd. Vs M/s Compar Estates and Agencies Pvt. Ltd.	M/s Shivakumar & Suresh	
29.	Comp App (AT) (CH) (Ins) No. 139/2024 For Direction IA No. 375/2024	JDA Consultancy Services Pvt. Ltd. Vs Ms. Rajashree Santhanam Liquidator Anandaram Developers Pvt. Ltd	Ms. Shubharanjani Ananth	Mr. B. Dhanaraj
30.	Comp App (AT) (CH) (Ins) No. 194/2024 For Stay IA No. 530/2024	Jayapushpam Investments and Trading Pvt. Ltd. Vs Rajashree Santhanam Liquidator - Anandaram Developers Pvt. Ltd.	Ms.Subharanjani Ananth	Mr. B. Dhanaraj

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
31.	Comp App (AT) (CH) No. 37/2021 IA No. 489/2021	Mr. Sudershan Kumar Manchanda & 2 Ors. Vs S.M. Kannappa Automobiles Pvt. Ltd. & 5 Ors.	Mr. Anirudh Krishnan	Mr. Smaran Shetty-R1, R2, R4, R6 Mr. Pradeep Nayak-R5

32.	Comp App (AT) (CH) (Ins) No.43/2022 For Stay IA No. 91/2022	Bank of India Vs Mr. CA GV Ravikumar & 3 Ors	Mr. FB Benjamin George	Mr. B Ramana Kumar- R1
33.	Comp App (AT) (CH) No. 11/2023	S. Muralidharan Vs Registrar of Companies, Chennai & Anr. WITH	Mr. R Vidhyashankar	Mr. Avinash Krishnan Ravi- R1 Mr. B Ramana Kumar- R2
34.	Comp App (AT) (CH) No. 49/2023	V. Ramachandran Vs The Registrar of Companies, Coimbatore & Anr.	Mr. R Vidhyashankar	Mr. Avinash Krishnan Ravi- R1
35.	Comp App (AT) (CH) (Ins) No. 255/2023 For Stay IA No. 810/2023 To Adv. Hg. IA No. 124/2024 Interim Injunction IA No.141/2024	Phoenix Arc Pvt. Ltd. Vs Pankaj Srivastava, Liquidator of Samruddhi Realty Ltd.	Mr. TK Bhaskar Mr. Mayan H Jain	Mr. Abhishek Anand
36.	Comp App (AT) (CH) (Ins) No. 211/2024 For Stay IA No. 572/2024	IDBI Bank Ltd Vs KRS Erectors Pvt. Ltd. & 2 Ors. WITH	Mr. Allwin Godwin	Ms. R Moneshaa R1, R3 Ms. Anuradha Bisani- R2
37.	Comp App (AT) (CH) (Ins) No. 251/2024 For Stay IA No. 676/2024	IDBI Bank Ltd Vs KRS Erectors Pvt. Ltd. & Anr. WITH	Mr. Allwin Godwin	Ms. R Moneshaa- R1 Ms. Anuradha Bisani- R2
38.	Comp App (AT) (CH) (Ins) No. 232/2024 For Direction IA No. 618 & 623/2024	KRS Erectors Pvt. Ltd. & Anr. Vs IDBI Bank Ltd. & Anr. WITH	Mr. B Ravikiran Singh	Mr. Allwin Godwin For Caveator Ms. Anuradha Bisani R2/Liquidator
39.	Comp App (AT) (CH) (Ins) No. 233/2024 For Direction IA No. 619/2024	KRS Erectors Pvt. Ltd. & Anr. Vs IDBI Bank Ltd. & Anr.	Mr. B Ravikiran Singh	Ms. Anuradha Bisani R2/Liquidator

03.00 PM

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial),
Hon'ble Mr. Ajai Das Mehrotra, Member (Technical)**

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Review Appln No. 03/2023 in Comp App (AT) (CH) (Ins) No. 155/2023 To Recall IA No. 677/2024	V. Venkata Sivakumar Vs S. Hari Karthik, New Liquidator of The Jeypore Sugar Co. Ltd & Anr.	Mr. V Venkata Sivakumar	Mr. J Manivannan R1 Mr. Jerin Asher Sojan- R2

Copy to:

By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

1. For VC Link- vcnclatchennai5@gmail.com
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